

## NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD AT

10.30 AM ON 13th Oct 2020

PRESENT: Shri. Ashok Kumar Borah, Member (Judicial)

APPLICATION NUMBER	:	
PETITION NUMBER	:	TCP/11/KOB/2019
SECTION	:	241-242
NAME OF THE PETITIONER(S)	:	A.K MANSOOR
NAME OF RESPONDENTS	:	CHANNEL FOODS PVT LTD & 4 OTHERS

**Counsel for the petitioner(s):**

Name of Counsel	Designation	Phone No.	Email	Signature
A.M. Sreedharan	Advocate			

**Counsel for the Respondent(s):**

Name of Counsel	Designation	Phone No.	Email	Signature
V.A. Ramalingam (R2, R3 & R5)	Advocate			

**Office Notes**

**Through Video Conference**

**13th Oct 2020**

### ORDER

TCP/11/KOB/2019

Learned counsel for the petitioner Shri A.M.Sreedharan as well as learned counsel for the R2, R3 & R5 Shri V.A.Ramalingam appeared through VC. Both the parties submitted that this case is connected to TCP/8/KOB/2019. Hence, list on 5.1.2021 along with the said TCP.

13/10

Sd/-

**Ashok Kumar Borah**  
Member (Judicial)